

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 8.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER : MA/288/IB/2018  
PETITION NUMBER : TCP/385/IB/2017  
NAME OF THE PETITIONER(S) : T.V. SUBRAMANIAN  
NAME OF THE RESPONDENTS : EMMANUEL ENGINEERING PVT LTD  
UNDER SECTION : 19(2)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. Venkadesa Sahan

for liquidator



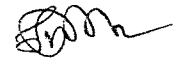
M. RAMAKRISHNA RAO.

Chief Manager, 20B, TV Market  
Bram



T. V. Subramanian

liquidator



ORDER

The Resolution Professional along with his Counsel is present. The Representative for Indian Overseas Bank is present. Counsel for the Resolution Professional has filed the report of activities; the same is taken on record. Counsel for the Resolution Professional has submitted that the Directors are co-operating and the Secured Creditors have paid the liquidation expenses as was required by the Resolution Professional for proceeding with the liquidation process. Therefore, the Application stands **disposed of**.

*-Sd-*  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)

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